

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 07th day of November 2023 at 10.30 a.m
(VIRTUAL MODE)

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 & 1164/2023	Paradeep Port Trust Vs Vedanta Limited & Anr.	Ms. K Jayasudha	
2	Comp App (AT) (CH) (Ins) No. 385/2023	IDBI Bank Limited Vs Sumit Binani, Rp Of KSK Mahanadi Power Company Ltd.	Mr. E Hariharan	
3	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T.Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt. Ltd. Vs Anil Kumar Khicha, IRP, Jeffson Universal Logistics Pvt. Ltd. & Anr.	Mr. Pawan Jhabakh	
4	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023 For Additional docs. IA No. 1064/2023	Sasisri Extractions Ltd & 4 Ors. Vs Kudaravalli Sudha Rani & 6 Ors.	Mr. Pramod Kumar	Ms. Manjula Devi- R1, R2, R4 & R6

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 240/2023 For Exemption IA No. 768/2023 Leave to file IA No. 769/2023 For Stay IA No. 770/2023	Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr. WITH	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1 Ms. Aparajitha Vishwanath- R2

6	Comp App (AT) (CH) (Ins) No. 241/2023 For Exemption IA No.773/2023 Leave to file IA No. 771/2023 For Stay IA No. 772/2023	Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr.	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1 Ms. Aparajitha Vishwanath- R2
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For Direction/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No. 291/2021 (CA (AT) No 178/2020)	Mancherial Cement Co Pvt Ltd & Anr Vs Chandrakant Agarwal WITH	Mr. D Abhinav Rao	
8	TA (AT) No. 292/2021 (CA (AT) No. 179/2020)	Mancherial Cement Co Pvt Ltd & Anr Vs Chandrakant Agarwal & 12 Ors	Mr. D Abhinav Rao	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No. 363/2023 To dispense with IA No. 1107/2023 For Stay IA No. 1113/2023 For Directions IA No. 1109, 1110 & 1111, 1112, 1114 & 1115/2023	Lanco Infratech Ltd. & Anr. Vs IDBI Bank Limited & 11 Ors.	Mr. K Harishankar Mr. Mayan H Jain	Mr. Allwin Godwin- R1
10	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	

11	Comp App (AT) (CH) (Ins) No. 189/2023 For Condone Delay IA No. 609/2023 Delay in re-filing IA No. 608/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors.	Mr. Y Suryanarayana	Mr. FB Benjamin George
12	Comp App (AT) (CH) (Ins) No. 411/2022	Ramasamy Shanmuggam Vs Indian Bank WITH	Mr. AG Sathyanarayana	Mr. B Vijay
13	Comp App (AT) (CH) (Ins) No. 412/2022	Ramasamy Shanmuggam Vs GST & Anr. WITH	Mr. AG Sathyanarayana	Mr. B Vijay
14	Comp App (AT) (CH) (Ins) No. 413/2022	Ramasamy Shanmuggam Vs IBBI	Mr. AG Sathyanarayana	Mr. KS Jeyaganeshan
15	Comp App (AT) (CH) (Ins) No. 125/2023 For Stay IA No. 426/2023 For Urgent Listing IA No. 425/2023	Mr. Sutanu Sinha Vs M/s. Litostroj Power D.O.O WITH	Mr. Nithyavendhan K	Mr. Arun Karthik Mohan
16	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr.	Mr. Arun Karthik Mohan	Mr. Nithyavendhan K
17	Comp App (AT) (CH) (Ins) No. 142/2023 For Condone Delay (in filing IA) IA No. 564/2023 To implead IA No. 473 & 500/2023 For Stay IA No. 475/2023	Mr. Padmakumar Vs Stressed Asset Stabilization Fund & Anr.	M/s Aiyar & Dolia Ms. N Varsha	Mr. T Ravichandran- R1
18	Comp App (AT) (CH) (Ins) No. 264/2023	Xander Finance Pvt. Ltd. Vs Valdel Engineers and Constructors Pvt. Ltd.	Mr. Abhishek Jenasenan	

19	Comp App (AT) (CH) (Ins) No. 281/2023 For Condone Delay IA No. 861/2023 Delay in re-filing IA No. 858/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation & Distribution Corporation Limited Vs Ms. Anuradha Bisani, Liquidator of Lanco Infotech Ltd.	Mr. ST Raja	Ms. Anuradha Bisani
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20	Comp App (AT) (CH) (Ins) No. 41/2022 For Condone Delay IA No. 85/2022, For Exemption IA. No 86/2022 For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 To Intervene IA No. 905/2022 To Vacate the Stay IA No. 1121/2022	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt Ltd WITH	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
21	Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 To Intervene IA No. 904/2022 For Vacate the Stay IA No. 1122/2022 To Adv. Hg IA No. 283, 965/2022& 206/2023	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd WITH	Mr. Adarsh Mohandas	Mr. B Dhanaraj

22	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022 & 205/2023	K.Bapaiah, Promoter and erst. Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
23	TA (AT) No. 122/2021 (CA (AT) (Ins) No. 5/2020) IA No. 82/2022	Tamilnad Mercantile Bank Ltd Vs Mrs. Maddhumathi Kannan Adityan	Mr. B Giridhara Rao	M/s Iyer & Thomas Mr. H Karthik Seshadri
24	TA (AT) No.188/2021 (CA (AT) No.77/2019) For Condone Delay IA No. 301/2023	Dr. Joe Verghese & 3 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors. WITH	Mr. M. Narayana Bhat	Mr. AM Sridharan- R1 Mr. Saji P John- R4 & R6 Mr. Prasad Vijayakumar- R5
25	TA (AT) No. 189/2021 (CA (AT) No. 105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors	Mr. K Sathyamurthi	Mr. AM Sridharan- R1 Mr. Prasad Vijayakumar- R5
26	Comp App (AT) (CH) (Ins) No.32/2021 Additional docs. IA No.111/2022 For Stay IA No.74/2021 For Dispense with IA No.75/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam, Liquidator of MK Cables & Conductors Pvt. Ltd. & Anr.	Mr. B Deepak Narayanan	Mr. T Ravichandran- R1 Mr. M L Ganesh- R2
27	Comp App (AT) (CH) (Ins) No.52/2021 For Stay IA No. 118 & IA No.681/2021 For Urgent Hearing IA No. 120/2021 To Implead IA No. 279/2022	KCP Shivraman Vs. Ms. Subramaniam Aneetha, RP, Karur KCP Packkagings	Ms. R Sowmya Ms. S Varshini	Mr. Avinash Krishnan Ravi
28	Comp App (AT) (CH) (Ins) No.157/2021 For Stay IA No. 317/2021 To Dispense With IA No. 318/2021 For Urgent Hearing IA No. 566/2021	R. Arumugasamy Vs Ashok Velamur Sheshadri & Anr WITH	Mr. B Natarajan	Mr. Vipin Warriar - R1 Mr. ML Ganesh- R2

29	Comp App (AT) (CH) (Ins) No. 158/2021 For Stay IA No 319/2021 To Dispense with IA No. 320/2021 For Urgent Hearing IA No. 565/2021	R. Arumugaswamy Vs Ashok Velamur Sheshadri & Anr	Mr. B Natarajan	Mr. Vipin Warriar – R1 Mr. ML Ganesh- R2
30	Comp App (AT) (CH) No.24/2022 For Stay IA No. 242/2022	Vishnukant Gupta Vs RBG Financial Services Pvt Ltd & 6 Ors	Mr. Arun C Mohan	Mr. A Anil Kumar- R1, R2, R4- R6
31	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
32	Comp App (AT) (CH) No.44/2022 For Stay IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd.	Mr. P Raj Kumar Jhabakh	Mr. B Dhanaraj
33	Comp App (AT) (CH) (Ins) No.153/2022 For Stay IA No.358/2022 To Dispense IA No.359/2022	Telangana State Trade Promotion Corporation Ltd Vs AP Gems & Jewellery Park Pvt. Ltd. & 2 Ors.	Mr. Abhishek Jenasenan	Mr. Avinash Krishnan Ravi- R1 Mr. T Sai Krishnan-R2 Mr. P Soma Shekar Reddy- R3
34	Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank & Anr. Vs Mr. Nitin Vishwanath Panchal RP of Galada Power and Telecommunication Ltd.	Mr. ML Ganesh	Mr. VVSN Raju

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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